

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:342  
ANSWERED ON:23.02.2011  
AFFILIATION TO CBSE SCHOOLS  
Mani Shri Jose K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government accords sanction to start Central Board of Secondary Education (CBSE) schools which belong to minority community without the 'No Objection Certificate (NOC)' from the State Government;
- (b) if so, the details thereof;
- (c) the number of applications pending from Kerala before the CBSE authority for approval;
- (d) whether NOC of State Government is a mandatory provision for the affiliation of CBSE/ICSE Schools;
- (e) if so, whether the Government is thinking of any relaxation in this regard; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): No Sir. Any school seeking provisional affiliation with the Central Board of Secondary Education (CBSE) including any school belongs to minority community requires prior recognition of the State Government concerned. Its application should either be forwarded by the State Government or there should be a no objection certificate (NOC) from the State Government.
- (c): For the academic session 2011-12, 179 applications have been received from the State of Kerala and 117 applications are at various stages of processing.
- (d): Yes Sir, NOC of State Government is mandatory for affiliation by CBSE. or Council for the Indian School Certificate Examination (CISCE)
- (e) & (f): There is no such proposal at present.